



Government of Jammu and Kashmir

Finance Department

Civil Secretariat, Jammu/Srinagar

Notification

Srinagar, the 4th of July, 2019

SRO 435 - In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Levy of Tolls Act, Samvat 1995, (Act No. VIII of 1995), and in partial modification of notification SRO 70 dated 05-02-2018 the Government hereby direct that the Toll on Cigarette and Tobacco (in all forms) shall be levied at Rs 8000 per quintal and Rs. 800 per quintal respectively.

This notification shall come into force w.e.f 05-07-2019.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dr. Arun Kumar Mehta), IAS
Financial Commissioner,
Finance Department

No. ET/Estt/03/2018

Dated : 04-07-2019

Copy to the -

1. All Financial Commissioners.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to the Government
5. All Commissioner/Secretaries to the Government
6. Divisional Commissioner, Jammu/Kashmir.
7. Excise Commissioner, J&K.
8. Commissioner, State Taxes, J&K.
9. Director, Industries, Jammu/Srinagar
10. Private Secretary to Advisor (S)/(K)/(G)/(SK) to the Hon'ble Governor.
11. Private Secretary to Financial Commissioner, Finance Department.
12. General Manager, Government Press, Jammu/Kashmir.
13. Government Order File/Stock File/Incharge website.

(Dr. Aadil Fareed)

Deputy Secretary to the Government